

Company: Sol Infotech Pvt. Ltd. **Website:** www.courtkutchehry.com

Printed For:

Date: 15/12/2025

(2024) 04 NCDRC CK 0036

National Consumer Disputes Redressal Commission

Case No: Review Application No. 90 Of 2024 In FA Of 384 Of 2021

Jasvinder Singh APPELLANT

۷s

Ocus Skyscrapers Realty Pvt Ltd

RESPONDENT

Date of Decision: April 3, 2024

Hon'ble Judges: Subhash Chandra, Presiding Member; Avm J. Rajendra, Avsm Vsm

(Retd.), Member

Bench: Division Bench

Advocate: Lokesh Bhola, Sanjana Manchanda

Final Decision: Dismissed

Judgement

Review Application nos. 90 and 91 of 2024 (for review)

In Chamber

The present review application has been filed by the opposite party Ocus Skyscrapers Realty Limited seeking review of the order dated 19.02.2024.

We have gone through the review application as well as the impugned order and we find no error apparent on the face of the record which calls for interference in the present Review Application. The applications are therefore, dismissed.